

**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 19.02.2024 TO 23.02.2024**

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/52290/2021	F.O/50183/2024	09-02-2024	20-02-2024
2.	C/50096/2020	F.O/50223/2024	12-02-2024	23-02-2024
3.	C/52773/2019	F.O/50224/2024	12-02-2024	23-02-2024
4.	C/50796/2021, C/50797/2021, C/50888/2021, C/50782/2021, C/50275/2022, C/50921/2021. C/50795/2021	F.O/50226-50232/2024	12-02-2024	23-02-2024
		MISC ORDER		
1.	C/50546/2021, C/50547 TO C/50603/2021, C/51565-51582/2022	M.O/50029-50104/2024	09-02-2024	20-02-2024
2.	C/51875/2021	M.O/50107/2024	09-02-2024	20-02-2024
3.	C/51823/2021	M.O/50108/2024	09-02-2024	20-02-2024
4.	C/51248/2022	M.O/50109/2024	09-02-2024	20-02-2024
5.	C/50617/2020	M.O/50110/2024	09-02-2024	20-02-2024
6.	C/55675/2023	M.O/50111/2024	09-02-2024	20-02-2024
7.	C/55676/2023	M.O/50112/2024	09-02-2024	20-02-2024
8.	C/50071/2024	M.O/50113/2024	09-02-2024	20-02-2024
9.	C/55572/2023	M.O/50117/2024	12-02-2024	23-02-2024
10.	C/50021/2024	M.O/50127/2024	22-02-2024	23-02-2024

  
DEPUTY REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.